

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/2057/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Sharma,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 20th May, 2020.

Sub: **Station leave permission.**

Ref:- Your letter dtd. 18.05.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f the afternoon of 22.05.2020, after completion of the Court work, till the morning of 26.05.2020, subject to adherence to lockdown rules.

The Addl. District & Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/2058/A dated 20.5.2020

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rag.